

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 117 of 2011 &  
I.A. No. 192 & 193 of 2011**

**Dated: 28<sup>TH</sup> November, 2011**

**Konaseema Gas Power Limited** .... Appellant (s)  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors.** ...Respondent (s)

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **09.12.2011.**

**COURT MASTER**